

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to Section 15A(2)(II) of the Protection of Civil Rights Act, 1955, **Sh. Sanjay Kumar Aggarwal, Spl. Judge (PC Act) (CBI) (Central)** is hereby appointed for initiating for exercising supervision over prosecutions for the contravention of the provisions of the Act.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi

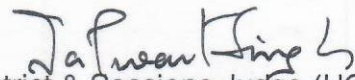
No. 656/24212-223 /Power Gaz/19

Dated 2 MAR 2019

Copy forwarded for information & necessary action to :-

Subject:- Authorization of Officer

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officer Concerned.
3. Sh. Loveleen, Addl. Secretary (LJ&LA), GNCT of Delhi, Department of Law, Justice and Legislative Affairs, 8th Level, C-Wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi with reference to the letter No. F.11(45)/Admn/Misc/LJ&LA/15/1440-1415 dated 26.02.2019.
4. The Sr. AO(J)/AO(J)/In-charge, General Branch (Central) with the direction to pursue the matter.
5. The Sr.AO(J)/AO(J), Administration Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Govt. of NCT, Delhi.
7. The Prosecution Branch, Tis Hazari Courts, Delhi.
8. The P.S. to the undersigned.
9. The website Committee (English/Hindi) Tis Hazari Courts, Delhi.
10. For uploading on LAYERS.


District & Sessions Judge (HQs)

Delhi